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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 52/2017, TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with
TP No. 27/397-398/NCLT/AHM/2016 (New)
CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA_/2016 with
CP No. 49/397-398/CLB/MB/2012 (Old)

Coram:


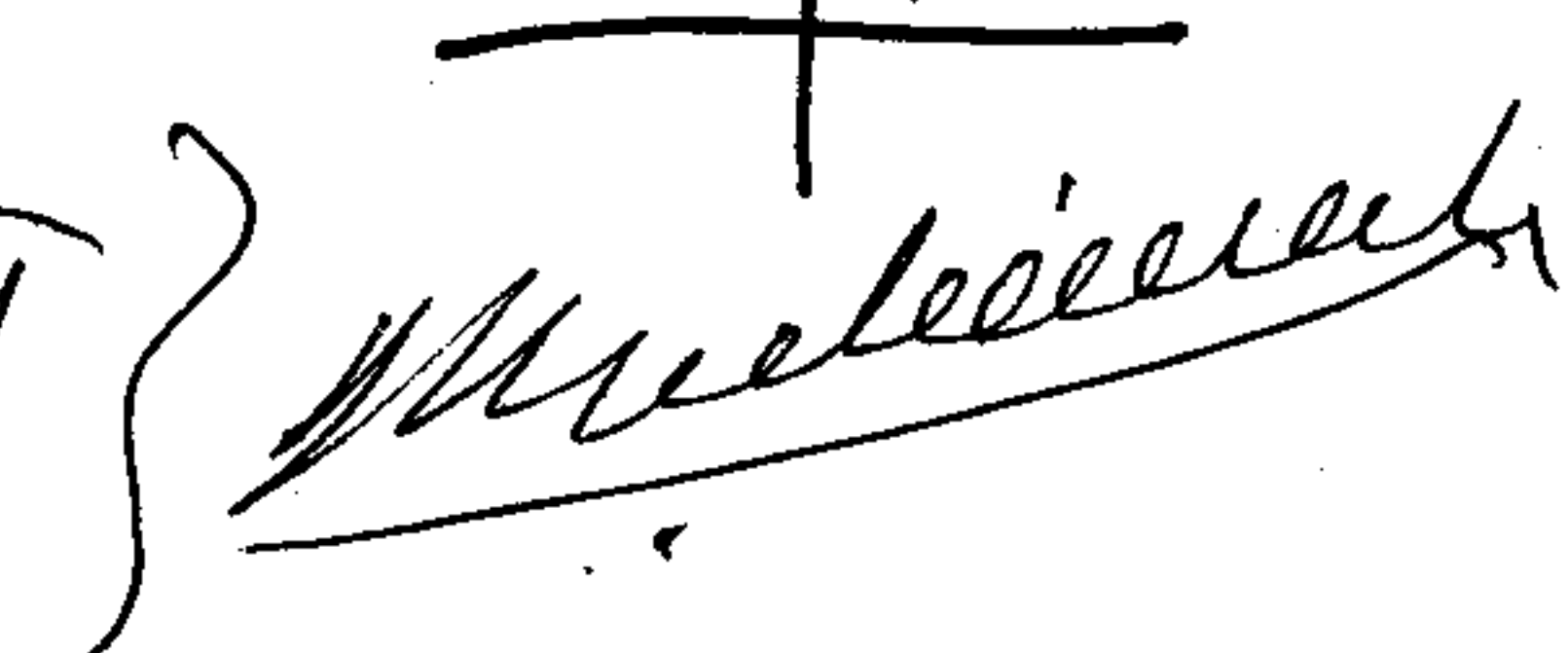
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

Name of the Company: Kusum Tibrewal & Ors.
V/s.
Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ASHOK MEHTA	P.C.S.	A.R. for Petitioners	
2.	PAVAN S-GODIAWALA for SURYANARAYANAN	ADVOCATE ADVOCATE	RESPONDENT	

ORDER

Learned PCS Mr. Ashok Mehta present for Original Petitioners no. 1 to 6. Learned Advocate Mr. Pavan Godiawala i/b Learned Advocate Mr. S. Suryanarayana present for Original Respondents.

Learned Advocate for Respondents sent letter for adjournment.

List the matter on 16.08.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of July, 2017.